# RAJYA SABHA

(4) The Mission also arranged accommodation for several Indian nationals while in transit in Baghdad. In some cases medical attention was also provided.

### Indians in foreign jails

# †\*448.SHRI P.K. MAHESHWARI: SHRI AMAR SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indian lodged in foreign jails, country-wise;

(b) whether any steps are being taken by Government to get them released; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI RAO INDERJIT SINGH): (a) A Statement giving information on Indians in foreign jails is placed on the Table.

(b) and (c) Indian Missions/Posts abroad try to get Indian nationals in foreign jails released, if possible. Indians Missions/Posts abroad provide assistance which includes requesting speedy trials; seeking consular access to the detainees and prisoners; providing advice/guidance in legal and other matters; interacting with the relatives in India; ensuring proper treatment in the prison and facilitating repatriation to India on release.

#### **Delinking of Vadinar area from Kandia Port Trust**

# \*449. PROF.ALKA BALRAM KSHATRIYA: SHRI LEKHRAJ BACHANI:

#### Will the Minister of SHIPPING be pleased to state:

(a) whether Government have taken any final decision on the long outstanding request of the Government of Gujarat to delink Vadinar area from the port limits of the Kandia Port Trust and return it back to the State Government;

(b) if so, the decison taken by Government in this regard; and + Original

notice of the question was received in Hindi.